

Listed on : 07.04.2016
Court No. : R-2
Item No. : 29

**SECTION IIIA
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
PETITION FOR SPECIAL LEAVE TO APPEAL (C) NO. 32283 OF 2015**

SPICE MOBILITY LTD.

....PETITIONER

VERSUS

COMMISSIONER OF INCOME TAX

....RESPONDENT

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 16th November, 2015, when the Hon'ble Court was pleased to pass the following order:-

**"Delay condoned.
Issue notice."**

Accordingly, show cause notice was issued to the sole respondent. Mrs. Anil Katiyar, Advocate has filed vakalatnama and memo of appearance on behalf of the sole respondent but she has not filed counter affidavit so far.

Service of notice is complete.

The matter above-mentioned is listed before the Ld. Registrar's Court for orders.

DATED THIS THE 6TH DAY OF APRIL, 2016.

ASSISTANT REGISTRAR

Copy to:-

Ms. Kavita Jha, Advocate

Mr. B. V. Balram Das, Advocate

ASSISTANT REGISTRAR